

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**  
**CAUSE LIST**

Date: 19<sup>th</sup> October, 2015  
TIME: 10.30 A.M.

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR DIRECTION</b>			
1.	Appeal No. 22/2015	Krishan Lal Gera  Vs State of Haryana & Ors.	Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for Appellant  Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1 to 7 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Pinaki Misra, Sr. Adv. along with Ms. Vanita Bhargava, Mr. Jeevan Ballav Panda & Ms. Abhisar Bairagi, Advs. for R – 9 & 10
<b>FOR ADMISSION</b>			
2.	Appeal No. 125/2015 (M.A. No. 1062/2015 & M.A. No. 1063/2015)	Conservation Action Trust & Ors.  Vs. Ministry of Environment, Forests & Climate Change & Ors.	Ms. Lipika Mahajan, Adv. for Appellant
3.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr.  Vs. Union of India & Ors.	Mr. Rahul choudhary, Adv. for Applicant
4.	Original Application No. 475/2015	Ashwini Kumar  Vs. State of Haryana & Ors.	Mr. Ashwini Kumar, Adv. in person
5.	M.A. No. 1001/2015 in Original Application No. 37/2015	S.P. Muthuraman  Vs. Union of India & Ors.	Mr. K. S. Mahadevan, Adv. for Applicant  Mr. M. Yogesh Kanna, Mr. Jayant Pate Advs. for TNPCB Mr. K. S. Mahadewav, Adv.
<b>AFTER NOTICE</b>			
6.	Original Application No. 452/2015	Y. Pondurai  Vs. Union of India & Ors.	Mr. R. Mohan & Mr. V. Balaji, Advs. for Applicant  Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. Rahul Pratap, Adv. Mr. R. Chandrachud, Adv.

7.	Original Application No. 453/2015	M/s Ruby Manoharan Property Developers Pvt. Ltd. Vs. Union of India & Anr.	Mr. R. Mohan & Mr. V. Balaji, Adv. for Applicant  Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. Rahul Pratap, Adv. Mr. R. Chandrachud, Adv.
8.	Original Application No. 464/2015	M/s SSM Builders & Promoters Vs. Union of India & Ors.	Mr. R. Chandrachud, Adv. for Applicant  Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. Rahul Pratap, Adv.
9.	M.A. No. 1064/2015 in Original Application No. 37/2015	S.P. Muthuraman Vs. Union of India & Ors.	Mr. R. Chandrachud, Adv. for Applicant  Ms. Taruna A. Prasad, Adv. Mr. Abdul Saleem, Adv. Mr. Rahul Pratap, Adv.
<b>FOR HEARING</b>			
10.	Original Application No. 331/2015	Natioinal Green Tribunal Bar Association Vs. Gugan @ Muban (Noticee No. 22)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Nasir Ahmed, Adv. for Noticee
11.	Original Application No. 332/2015	Natioinal Green Tribunal Bar Association Vs. Rashid (Noticee No. 20)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Nasir Ahmed, Adv. for Noticee
12.	Original Application No. 333/2015	Natioinal Green Tribunal Bar Association Vs. Mukhram (Noticee No. 112)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Nasir Ahmed, Adv. for Noticee
13.	Original Application No. 334/2015	Natioinal Green Tribunal Bar Association Vs. Naushad (Noticee No. 116)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Nasir Ahmed, Adv. for Noticee
14.	Original Application No. 335/2015	Natioinal Green Tribunal Bar Association Vs. Jai Kishan (Noticee No. 115)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Nasir Ahmed, Adv. for Noticee
15.	Original Application No. 336/2015	Natioinal Green Tribunal Bar Association Vs. Ayub Khan (Noticee No. 33)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Nasir Ahmed, Adv. for Noticee
16.	Original Application No. 337/2015	Natioinal Green Tribunal Bar Association Vs. Jabir (Noticee No. 118)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Nasir Ahmed, Adv. for Noticee
17.	Original Application No. 338/2015	Natioinal Green Tribunal Bar Association Vs. Farman (Noticee No. 117)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Nasir Ahmed, Adv. for Noticee
18.	Original Application No. 339/2015	Natioinal Green Tribunal Bar Association Vs. Mulchand (Noticee No. 76)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Nasir Ahmed, Adv. for Noticee
19.	Original Application No. 340/2015	Natioinal Green Tribunal Bar Association Vs. Umesh Yadav (Noticee No. 120)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Pramod Kumar, Adv. for Noticee
20.	Original Application No. 341/2015	Natioinal Green Tribunal Bar Association Vs. Amit Prajapati (Noticee No. 129)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Pramod Kumar, Adv. for Noticee
21.	Original Application No. 342/2015	Natioinal Green Tribunal Bar Association Vs. Suleman (Noticee No. 128)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Pramod Kumar, Adv. for Noticee
22.	Original Application No. 343/2015	Natioinal Green Tribunal Bar Association Vs. Naresh Sharma (Noticee No. 41)	Mr. Rahul Choudhary, Adv. for Applicant  Ms. Pinky Mor, Adv. for Noticee
23.	Original Application No. 344/2015	Natioinal Green Tribunal Bar Association Vs. Zile Singh (Noticee No. 5)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Bakshi, Adv. for Noticee
24.	Original Application No. 345/2015	Natioinal Green Tribunal Bar Association Vs. Pramod (Noticee No. 1)	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Rakesh Kumar, Adv. for Noticee

25.	Original Application No. 346/2015	Natioinal Green Tribunal Bar Association Vs. Sonu Sharma (Noticee No. 2)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
26.	Original Application No. 347/2015	Natioinal Green Tribunal Bar Association Vs. Jitender (Noticee No. 3)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
27.	Original Application No. 348/2015	Natioinal Green Tribunal Bar Association Vs. Arif (Noticee No. 124)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar Sharma, Adv. for Noticee
28.	Original Application No. 349/2015	Natioinal Green Tribunal Bar Association Vs. Mansoor (Noticee No. 127)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar Sharma, Adv. for Noticee
29.	Original Application No. 350/2015	Natioinal Green Tribunal Bar Association Vs. Subhash (Noticee No. 55)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
30.	Original Application No. 351/2015	Natioinal Green Tribunal Bar Association Vs. Lokender (Noticee No. 4)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
31.	Original Application No. 352/2015	Natioinal Green Tribunal Bar Association Vs. Jamil Khan (Noticee No. 125)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
32.	Original Application No. 353/2015	Natioinal Green Tribunal Bar Association Vs. Sanjeev Kumar (Noticee No. 122)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
33.	Original Application No. 354/2015	Natioinal Green Tribunal Bar Association Vs. Madan Lal (Noticee No. 35)	Mr. Rahul Choudhary, Adv. for Applicant Mr. R. K. Sonkiya, Adv. for Noticee
34.	Original Application No. 355/2015	Natioinal Green Tribunal Bar Association Vs. Anwar (Noticee No. 126)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pramod Kumar, Adv. for Noticee
35.	Original Application No. 356/2015	Natioinal Green Tribunal Bar Association Vs. Rohit (Noticee No. 56)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
36.	Original Application No. 357/2015	Natioinal Green Tribunal Bar Association Vs. Sunil (Noticee No. 57)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rakesh Kumar, Adv. for Noticee
37.	Original Application No. 358/2015	Natioinal Green Tribunal Bar Association Vs. Rakesh (Noticee No. 34)	Mr. Rahul Choudhary, Adv. for Applicant Mr. R. K. Sonkiya, Adv. for Noticee
38.	Original Application No. 359/2015	Natioinal Green Tribunal Bar Association Vs. Sonu (Noticee No. 66)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Nasir Ahmed, Adv. for Noticee
39.	Original Application No. 360/2015	Natioinal Green Tribunal Bar Association Vs. Virender Singh (State of Gujarat)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Anand Verma, Adv.
40.	Original Application No. 361/2015	Natioinal Green Tribunal Bar Association Vs. State of Chhattisgarh	Mr. Rahul Choudhary, Adv. for Applicant Mr. C. D. Singh, Adv.
41.	Original Application No. 362/2015	Natioinal Green Tribunal Bar Association Vs. Sh. Prasadd	Mr. Rahul Choudhary, Adv. for Applicant
42.	Original Application No. 363/2015 (M.A No. 1093/2015)	Natioinal Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.
43.	Original Application No. 365/2015	Natioinal Green Tribunal Bar Association Vs. Md. Kalim	Mr. Rahul Choudhary, Adv. for Applicant
44.	Original Application No. 366/2015	Natioinal Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.
45.	Original Application No. 367/2015	Natioinal Green Tribunal Bar Association Vs. Dr. Sarvabhoom Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.

46.	Original Application No. 368/2015	Natioinal Green Tribunal Bar Association Vs. Dr. Sarvabhoun Bagali (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Aagney Sail, Adv.
47.	Original Application No. 364/2015	Natioinal Green Tribunal Bar Association Vs. S. Krishna Prasad, Vice President of Federation of Indian Granite and Stone Industry (State of Karnataka)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh Mahale, Adv.
48.	Original Application No. 369/2015	Natioinal Green Tribunal Bar Association Vs. M/s. D. P. Jain & Company Infrastructure Pvt. Ltd. (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pankaj Kapoor, Adv.
49.	Original Application No. 370/2015	Natioinal Green Tribunal Bar Association Vs. M/s. Agroh Infrastructure Development Private Limited (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pankaj Kapoor, Adv.
50.	Original Application No. 371/2015	Natioinal Green Tribunal Bar Association Vs. Jagannath Mane (State of MP)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Shekhar Sharma, Adv.
51.	Original Application No. 372/2015	Natioinal Green Tribunal Bar Association Vs. Md. Kalim	Mr. Rahul Choudhary, Adv. for Applicant
52.	Original Application No. 373/2015	Natioinal Green Tribunal Bar Association Vs. Yogendra	Mr. Rahul Choudhary, Adv. for Applicant
53.	Original Application No. 423/2015	Natioinal Green Tribunal Bar Association Vs. Murlidhar Dhondiyal (Noticee No. 42)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Amit Anand Tiwari, Adv.
54.	Original Application No. 424/2015	Natioinal Green Tribunal Bar Association Vs. Sachidanand Dabral (Noticee No. 26)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
55.	Original Application No. 425/2015	Natioinal Green Tribunal Bar Association Vs. Smt. Seema Bhatt (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
56.	Original Application No. 426/2015	Natioinal Green Tribunal Bar Association Vs. Inder Singh & Priyvaraju (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
57.	Original Application No. 427/2015	Natioinal Green Tribunal Bar Association Vs. Lalita Prasad Ghildiyal (Noticee)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Manoj Chouhan, Adv.
58.	Original Application No. 428/2015	Natioinal Green Tribunal Bar Association Vs. Sushil Kumar (Noticee No. 25)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
59.	Original Application No. 429/2015	Natioinal Green Tribunal Bar Association Vs. Ramdiya (Noticee No. 41)	Mr. Rahul Choudhary, Adv. for Applicant J. Sagar Associates
60.	Original Application No. 476/2015	Natioinal Green Tribunal Bar Association Vs. Ravinder (Noticee No. 13)	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rupesh Kumar, Adv.
61.	Appeal No. 25/2015 (M.A No. 428/2015, M.A No. 429/2015 & M.A. No. 926/2015)	Srushti Paryavaran Mandal Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. VishwendraVerma, Adv. for R – 1 Mr. K.N. Shukul, Adv. for R-2 Mr. V.K. Shukla, Adv. for R – 3 Mr. Vikas Malhotra, Adv. for R-4 Mr. Pinaki Misra, Sr. Adv. with Mr. Tavinder Sidhu, Adv. for R – 5
62.	Appeal No. 44/2015 (M.A No. 525/2015)	Conservation Action Trust Vs MoEF & CC & Ors.	Mr. Saurabh Sharma, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Mr. Kartik N. Shukul, Adv. for R-2 Mr. Pinaki Mishra, Sr. Adv., Mr. Tavinder Sidhu, Ms. Ayushi Kiran, Advs. for R-2

63.	Appeal No. 66/2015 (M.A. No. 654/2015)	Nature Conservation Society, Amravati Vs. State of Maharashtra & Ors.	Mr. Sanjaya K. Pandey, Adv. for Appellant  Mr. Vishwendra Verma, Adv. alongwith Ms. Nilakshi Verma, Adv. for R-1 Mr. Kartik Shukul, Adv. for R-2 Mr. V. K. Shukla, Adv. for R-3 Mr. Pinaki Misra, Sr. Adv. with Mr. Tavinder Sidhu, Adv. for R-4 Mr. Vikas Malhotra, Adv.
64.	Appeal No. 43/2015	K.S. Manje Gowda & Ors. Vs Govt. of Karnataka & Ors.	Ms. Aparna Bhat, Adv. for Appellant  Mr. Devraj Ashok, Adv. for R-1 & 3 to 9
65.	Suo Moto Application No. 262/2015	Tribunal on its own Motion Vs. State of Uttar Pradesh & Ors.	Mr. Vijay Bahadur Singh, Adv. General, Mr. Raman Yadav, Ms. Savitri Pandey, Mr. Abhishek, Mr. Dalsher Singh, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-2 Mr. N. K. Janoo & Mr. Julien George, Adv. for R-4 Mr. Avijit Bhushan, Adv. for R-3
66.	Appeal No. 27/2014 (M.A No. 279/2014)	Vimal Bhai & Ors. Vs State of Uttarakhand&Ors.	Mr. Vimal Bhai, in person  Mr. Rahul Verma, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R- 2 Mr. Neeraj Malhotra, Adv. for R – 3 Mr. Anirudh Tanwar, Adv. Mr. A. K. Prasad, Adv. for MoWR
67.	Original Application No. 147/2014 (M.A No. 436/2015)	Legal Aid Committee, NGT Bar Association Vs MoEF & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Gaurav Kumar Bansal, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Sanjay Dewan, Adv. for R – 3 Mr. D.N. Goverdhan, Adv. for R - 4 Mr. Anil Grover,AAG along with Mr. Rahul Khurana, Adv. for R – 5 Ms. Savitri Pandey, Adv. for R – 6 Mr. Balendu Shekar, Mr. Akshay Abrol & Mr. D. Goburdhan, Adv. for R - 7
68.	Original Application No. 151/2014	Bharat Jhunjunwala Vs Union of India & Ors.	Mr. Vikas Gaur, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Abhishek Attrey, Adv. for R - 2 Mr. A.N.S. Nandkarni, Sr. Adv. & Mr. Dileep Poolakkot, Adv. for R – 3 Mr. B.V. Niren, Adv. for R – 4 Mr. V. K. Uniyal, AG for State of Uttarakhand Mr. Rahul Verma, Adv. Mr. Anju Sharma, Adv.
69.	Original Application No. 97/2014	Raghuwar Dutt Tiwari & Anr. Vs Union of India & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Rahul Verma, Adv. for R - 2 Mr. A.N.S. Nandkarni , Sr. Adv. & Mr. Purushottam Kumar Jha,Adv. for R– 3 Ms. Samina, Adv. for R – 4 Mr. Rahul Verma, Adv. Mr. Anju Sharma, Adv.
70.	Original Application No. 118/2013	Vikrant Kumar Tongad Vs Environment Pollution Authority & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. Alpana Poddar, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R–2

			<p>Ms. Savitri Pandey, Adv. for R – 3  Mr. Pradeep Mishra, Adv. for R – 4  Mr. Anil Grover, AAG along with  Mr. Rahul Khurana, Adv. for R – 5 &amp; 6  Mr. Sanjiv K. Saxena, Ms. R. Mishra &amp;  Mr. Anil Soni, Adv. for R – 7  Mr. A.R. Takkar, Adv. for R – 8  Ms. Ruchir Mishra, Adv. for R – 9  Mr. Shiv Mangal Sharma, AAG with  Mr. Shrey Kapoor, Adv. for State of  Rajasthan  Mr. Gurinder Jeet, Adv. for State of  Punjab &amp; PPCB  Mr. Avijit Bhushan, Adv. for UPSIDC  Mr. Abhishek Paruthi, Adv.</p>
71.	<p>Original Application No. 184/2013  (M.A No. 865/2013,  M.A No. 669/2014,  M.A. No. 881/2015 &amp;  M.A. No. 882/2015)</p>	<p>Gurpreet Singh Bagga    Vs  MoEF &amp; Ors.</p>	<p>Mr. Narender Hooda, Sr. Adv. along with  Mr. Shashank Shekhar, Adv. for Applicant    Mr. Vikas Malhotra, Adv. for R – 1  Ms. Reena Singh, AAG for R – 2 to 5  Ms. Savitri Pandey, Adv. for R – 6  Mr. Neeraj Jain, Adv. for R – 7  Mr. S.P. Singh, Sr. Adv. along with  Mr. Kalyan Dutt, Adv. for Noticees (R-8)  Mr. Anil Grover, AAG, Haryana with Mr.  Rahul Khurana, Adv.  Mr. Pradeep Misra &amp; Mr. Anupam Mishra,  Adv.</p>
72.	<p>Original Application No. 304/2015  (M.A. No. 847/2015)  (CW No. 211/2011)</p>	<p>Jai Singh &amp; Anr.    Vs.  Union of India &amp; Ors.</p>	<p>Dr. Kanwal Sapra, Mr. A. K. Sapra &amp;  Dr. P. S. Batra, Adv. for Applicant    Ms. Panchajanya Batra Singh, Adv. for R-1  Ms. Savitri Pandey, Adv. for R-2 &amp; 5  Mr. Anil Grover, AAG with Mr. Rahul  Khurana, Adv. for R-3, 4, 7 &amp; 8  Mr. Pradeep Misra &amp; Mr. Daleep Kr.  Dhyani, Adv. for R-6  Mr. Abhishek Paruthi, Adv. and Mr. S.L.  Gundli, SLO for CPCB  Mr. S. P. Singh Sr. Adv. with Ms. Kalyan  Dutt, Adv.</p>
73.	<p>Original Application No. 10/2015  (M.A No. 27/2015 &amp;  (M.A. No. 744/2015)</p>	<p>Indian Council for Enviro-legal Action  Vs  National Ganga River Basin Authority  &amp; Ors.</p>	<p>Mr. M.C. Mehta, Adv. for Applicant    Mr. A.K. Prasad, Adv. for R -1  Mr. Rahul Verma, Adv. for R – 2  Ms. Alpana Poddar, Adv. for R – 3  Mr. Gaurav Dhingra, Adv. for R – 4  Ms.Panchajanya Batra Singh, Adv. for R–5  Mr. Mukesh Verma, Adv. for R – 6  Mr. Antima Bazaz, Adv. for R-9  Mr. S. L. Gundli for CPCB  Mr. A. R. Takkar, Adv. for MoEF &amp; CC  Mr. B. V. Niren, Adv.  Mr. Sunil Prakash Sharma, Adv. for Nagar  Nigam, Haridwar  Mr. A. R. Takkar, Adv.for Hero Motor Corp.  Mr. I.K. Kapial &amp; Mr. R. K. Jain, Adv. for  NMCG</p>
74.	<p>Original Application No. 315/2015  (M.A. No. 821/2015)</p>	<p>Rajiv Savara    Vs.  Darrameks Hotels &amp; Developers Pvt.  Ltd. &amp; Ors.</p>	<p>Mr. M.C. Mehta &amp; Mr. Rahul Shukla, &amp;  Ms. Katyayni, Adv. for Applicant    Mr. Gaurab Banerit, Sr. Adv. alongwith  Mr. Nikhil Singal, Adv. for R-1  Mr. Mukesh Verma, Adv. for R-3</p>

75.	Original Application No. 6/2012	Manoj Mishra Vs. Union of India & Ors.	Mr. Ritwick Dutta, Adv. For Applicant  Mr. Vivek Chib, Adv. for R - 1 Mr. Vivek Kumar Tandon, Adv. for R-2, 5 Mr. Rajiv Bansal, Adv. for R - 3 Mr. Narender Pal Singh, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R– 6 & 7 Ms. Pinky Anand, ASG along with Mr. Balendu Shekhar, Adv. for R – 8 & 12 Mr. TarunJohri, Adv. for R – 10 Mr. P.L. Gautam, Adv. for R – 11 Mr. Avneesh Arputham, Adv.for R-14 & 16 Mr. M.K. Sharma, Adv. Mr. Surya Kant, Adv. for NDMC Mr. Ankur Gupta, Adv. for DMRC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. Mr. Suresh Tripathy, Adv. for DJB Ms. Puja Kalra, Adv. Mr. D. Bharathi Reddy, Adv. for State of Uttarakhand Mr. Moni Cinmoy, Adv. for DSIIDC Mr. Suryanarayana Singh, AAG for State of Himachal Pradesh Mr. Shaurya Sahay, Adv. Dr. Vijendra MelIntiyar, Adv. Mr. A. K. Prasad, Adv. for MoWR Mr. Ravi P. Mehrotra, Adv. Mr. Rajkumar, Adv. for CPCB
76.	M.A No. 199/2015, M.A No. 238/2015, M.A No. 344/2015, M.A No. 512/2015, M.A No. 513/2015, M.A. No. 692/2015 & M.A No. 1091/2015 in Original Application No. 300/2013	Manoj Kumar Misra & Anr. Vs Union of India &Ors.	Mr. Ritwick Dutta, Adv. for Applicant  Mr. Venkatesh, Adv. for Applicant in Misc. Application Mr. Vikas Malhotra, Adv. for R – 1 Ms. Pinky Anand, ASG along with Mr. BalenduShekhar, Adv. Mr. Suresh Tripathy, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Ms. Maninder Acharya, Sr. Adv. along with Ms. Puja Kalra, Adv. for SDMC Mr. Kabeer Srivastava, Adv. in M.A 513/2015 Mr. Suresh Tripathy, Adv. for DJB Mr. Ravi P. Mehrotra, Adv. Mr. Ajay Pratap Singh Sehgal, Adv.
77.	M.A No. 868/2014, M.A No. 441/2015, M.A. No. 641/2015, M.A. No. 646/2015, M.A. No. 627/2015, M.A. No. 628/2015, M.A. No. 630/2015, M.A. No. 725/2015, M.A. No. 836/2015, M.A. No. 942/2015, <b>M.A. No. 1053/2015 &amp; M.A. No. 1077/2015</b> in Original Application No. 06/2012	Manoj Mishra  Vs Union of India & Ors.	Mr. Rajiv Bansal, Adv. for Applicant in Misc. Application Mr. Kush Sharma, Adv. for Applicant in Misc. No. 725/2015  Mr. Rahul Choudhary, Adv. for Applicant in Main Matter Mr. Vivek Chib, Adv. for R – 1 Ms. Pinky Anand, ASG along with Mr. Prabal Banghi, Adv. for DJB Mr. Balendu Shekhar, Adv. Mr. Narender Pal Singh, Adv. for DPCC Ms. AlpanaPoddar, Adv. for CPCB Mr. Ishwer Singh, Adv. Ms. Savitri Pandey, Adv. Mr. Abhishek Kumar & Mr.Harmesh Kumar Adv. for Applicant in M.A. No. 942/2015 Mr. Suresh Tripathy, Adv. for Applicant in M.A. No. 1077/2015

78.	Original Application No. 488/2014 (M.A. No. 762/2015 & M.A. No. 1085/2015)	Court on its own Motion Vs. State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R-1 to 6 Ms. Panchajanya Batra Singh, Adv. for R-7 Mr. Mandeep Singh Vinaik, Adv. for Applicant in M.A. No. 762/2015 Mr. Aditya Dhawan, Adv. Mr. D. Ray Choudhury, Adv. Mr. A. C. Mishra, Adv.
79.	Original Application No. 170/2015	Preminder Kaur Vs Amrik Singh Nagpal & Anr.	Mr. Mandeep S. Vinaik, Adv. for Applicant  Mr. Suryanarayana Singh, Adv. for R-1 to 6
<b>CASES OF COURT NO. 2</b>			
<b>FOR ADMISSION</b>			
80.	Appeal No. 126/2015	Al Karma Vs. MoEF & CC & Ors.	Mr. Vaibhav P. Shukla, Adv. for Appellant
81.	Original Application No. 472/2015	Saeed Qadri Vs. Public Works Department & Ors.	Mr. Saeed Qadri, Applicant in person
<b>AFTER NOTICE</b>			
82.	Original Application No. 460/2015	Raj Kumar Jain Vs. Ruchi Gupta & Ors.	Ms. Richa Relhan, Adv. for Applicant  Mr. Anil Grover & Mr. Rahul Khurana, Adv. for State of Haryana
<b>FOR COMPLETION OF PLEADINGS</b>			
83.	Original Application No. 245/2015 (M.A No. 615/2015)	M.R. Proofing Industries Vs U.P. P.C.B.	Mr. S.A. Zaidi & Ms. Gulnaz Parveen, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Mr. Pradeep Misra, Mr. Daleep Kr. Dhyani and Mr. Suraj Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2
84.	Original Application No. 268/2015	Sanjay Arora Vs. Govt. of NCT Delhi & Ors.	Mr. Jitender Chaudhary, Adv. for Applicant  Mr. Vivek Kumar Tandon, Adv. for R-1 Mr. A. Kumar Prasad, Adv. for R-2 Mr. Arvind Kumar, Adv. for R-3 & 4 Ms. Sakshi Popli, Adv. for R-5 & 6
<b>FOR HEARING</b>			
85.	Original Application No. 85/2015 M.A.No.259/2015)	Centre for Wildlife & Environmental Litigation Vs. U.O.I. & Ors.	Mr. Gaurav Kumar Bansal, Adv. for the Applicant  Mr. Vishwendra Verma and Ms. Shivali, Adv. for R-1 Ms. Mamta Tandon, Adv. for Mr. V.K. Tondon, Adv. for R-2 & 10. Mr. Dinesh Jindal, Law Officer, DPCC, R-4 Mr. A. Kr. Prasad, Adv. for R-6 Mr. Kush Sharma and Mr. Rajiv Bansal, Adv. for R-7 Mr. Shubra Parashar, Adv. for SDMC Mr. Balendu Shekhar, Adv. for MCD Mr. Akshay Abrol, Adv. for EDMC
86.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant  Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Mr. Gudipati G. Kashyap, Adv. Ms. Shweta Misra, Adv. for R-4



87.	M.A.No.258/2015 in Original Application No. 10/2014	Pavit Singh  Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. For the Applicant in M.A.No.258/2015  Mr. Vivek Kumar Tondon, Adv. For R-1, 2 4 & 6
88.	Original Application No. 434/2015	Ojasvi Party  Vs. State of Delhi	Swami Omji, Applicant in person
89.	Original Application No. 174/2014 (M.A. No. 948/2015)	Sunder Singh  Vs. State of NCT of Delhi &Ors.	Ms. Antima A Bazaz, Adv.fortheApplicant  Mr. V.K. Tandon, Advs. for R-1 to 3 & 5 to 8. Mr. Rajbir Singh, & Ms. Purnima Maheshwari, Adv. for R-4. Mr. H.C. Sukhija, Adv. for R-13 Mr. Suresh Tripathy, Adv. for D.J.B.

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